

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :18-03-2024

Date : 18.03.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	25941/2024	18.03.2024	CRLLP-10/2014	S K MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-03-14	BAIL-1	(Seat No-2)
2	25942/2024	18.03.2024	BLAPL-226/2024	N C SINHA	C.O.	COURT NO. 8	Order Dtd. 2024-03-11	BAIL-2	(Seat No-12)
3	25943/2024	18.03.2024	WP (C) - 843/2024	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
4	25944/2024	18.03.2024	RVWPET - 191/2023	MANGUL NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	CIVIL REVISION	(Seat No-1)
5	25945/2024	18.03.2024	RVWPET - 190/2023	MANGUL NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	CIVIL REVISION	(Seat No-1)
6	25946/2024	18.03.2024	RVWPET - 20/2024	R R DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15		(Seat No-1)
7	25947/2024	18.03.2024	WP (C) - 38708/2020	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
8	25948/2024	18.03.2024	WP (C) - 6293/2024	A MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-116)

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9	25949/ 2024	18.03.20 24	WP (C) - 6307/2 024	A MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH- 3)	(Se at No- 117 )
10	25950/ 2024	18.03.20 24	WP (C) - 6276/2 024	A MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 116 )
11	25951/ 2024	18.03.20 24	WP (C) - 6060/2 024	A MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 113 )
12	25952/ 2024	18.03.20 24	WP (C) - 6100/2 024	A MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 113 )
13	25953/ 2024	18.03.20 24	WP (C) - 6218/2 024	PRATIK DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 116 )
14	25954/ 2024	18.03.20 24	WP (C) - 36306/ 2022	U R PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 111 )
15	25955/ 2024	18.03.20 24	WP (C) - 36306/ 2022	M R MALLA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 111 )
16	25956/ 2024	18.03.20 24	WP (C) - 36306/ 2022	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 111 )
17	25957/ 2024	18.03.20 24	WP (C) - 34431/ 2022	PRASANJIT BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 116 )

								BENCH-2)	)
18	25958/2024	18.03.2024	WP (C) - 5880/2024	P K DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
19	25959/2024	18.03.2024	WP (C) - 22200/2016	M/S.SIVA MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
20	25960/2024	18.03.2024	WP (C) - 3525/2024	M. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
21	25961/2024	18.03.2024	WP (C) - 3525/2024	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
22	25962/2024	18.03.2024	CRLMP-246/2024	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-15	WRIT BRANCH-3	(Seat No-14)
23	25963/2024	18.03.2024	BLAPL-1085/2024	T R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-15		(Seat No-14)
24	25965/2024	18.03.2024	CRLMC-439/2024	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-15	CRIMINAL MISC	(Seat No-7)
25	25966/2024	18.03.2024	CRLMC-439/2024	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-15	CRIMINAL MISC	(Seat No-7)
26	25967/2024	18.03.2024	CRLMC-5320/2023	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-15	CRIMINAL MISC	(Seat No-6)
27	25968/2024	18.03.2024	BLAPL-1178/2024	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-15	BAIL-1	(Seat No-1)
28	25969/2024	18.03.2024	CRLMC-5448/2	SRINIBAS PARIJA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	CRIMINAL	(Seat)

			023					MISC	No-7)
29	25970/2024	18.03.2024	CRLMC-286/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-15		(Se at No-7)
30	25971/2024	18.03.2024	CRLMC-4231/2023	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-15	CRIMINAL MISC	(Se at No-1)
31	25973/2024	18.03.2024	BLAPL-641/2024	AK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-15		(Se at No-1)
32	25974/2024	18.03.2024	BLAPL-1335/2024	AK SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-03-14		(Se at No-1)
33	25975/2024	18.03.2024	BLAPL-1036/2024	BB MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-03-15		(Se at No-1)
34	25978/2024	18.03.2024	BLAPL-1333/2024	D SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-15		(Se at No-1)
35	25979/2024	18.03.2024	BLAPL-118/2024	J R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-15		(Se at No-1)
36	25982/2024	18.03.2024	CRLMP-124/2024	T BAG	C.O.	COURT NO. 15	Order Dtd. 2024-03-14	WRIT BRANCH -4	(Se at No-17)
37	25985/2024	18.03.2024	LAA-40/2019	B.K. PATI	C.O.	COURT NO. 15	Order Dtd. 2024-03-15	FIRST APPEAL	(Se at No-5)
38	25986/2024	18.03.2024	WP (C) - 6080/2024	S. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-15	WRIT BRANCH -7	(Se at No-5)
39	25989/2024	18.03.2024	LAA-32/2021	G.D. SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-04-08	FIRST APPEAL	(Se at No-6)
40	25999/2024	18.03.2024	CONTC-1396/2024	M/S PRAMODA KUMAR DASH	C.O.	COURT NO. 16	Order Dtd. 2024-03-15		(Se at No-6)
41	26000/	18.03.20	CONTC-	M/S PRAMODA	C.O.	COURT	Order Dtd.	CONTEM	(Se

	2024	24	1378/2024	KU.DASH		NO. 16	2024-03-15	PT	at No-8)
42	26001/2024	18.03.2024	CONTC-1386/2024	M/S PRAMODA KU.DASH	C.O.	COURT NO. 16	Order Dtd. 2024-03-15		(Se at No-8)
43	26003/2024	18.03.2024	WP (C) - 21009/2021	RAMA KRISHNA BISOI	C.O.	COURT NO. 16	Order Dtd. 2024-03-13	WRIT BRANCH -3	(Se at No-11)
44	26004/2024	18.03.2024	CRLMC-5455/2015	K.K. NATH	C.O.	COURT NO. 16	Order Dtd. 2024-03-14	CRIMINAL MISC	(Se at No-2)
45	26006/2024	18.03.2024	ABLAPL - 13358/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-18	BAIL-2	(Se at No-10)
46	26007/2024	18.03.2024	BLAPL-12929/2023	D.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	BAIL-1	(Se at No-5)
47	26010/2024	18.03.2024	WP (C) - 5817/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	WRIT BRANCH -5	(Se at No-32)
48	26011/2024	18.03.2024	WP (C) - 4053/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH -2	(Se at No-9)
49	26012/2024	18.03.2024	WP (C) - 5780/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH -4	(Se at No-17)
50	26013/2024	18.03.2024	ABLAPL - 2115/2024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14		(Se at No-17)
51	26014/2024	18.03.2024	WP (C) - 5973/2024	K.C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	WRIT BRANCH -6	(Se at No-54)
52	26015/2024	18.03.2024	ABLAPL - 2029/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14		(Se at No-54)
53	26016/2024	18.03.2024	ABLAPL - 4934/2023	S. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	BAIL-1	(Se at No-2)

54	26017/ 2024	18.03.20 24	ABLAPL - 1992/2 024	AK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14		(Se at No- 2)
55	26018/ 2024	18.03.20 24	ABLAPL - 8289/2 023	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	BAIL-1	(Se at No- 1)
56	26019/ 2024	18.03.20 24	ABLAPL - 732/20 24	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14		(Se at No- 1)
57	26020/ 2024	18.03.20 24	CONTC- 1605/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(Se at No- 1)
58	26021/ 2024	18.03.20 24	ABLAPL - 2177/2 024	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14		(Se at No- 1)
59	26022/ 2024	18.03.20 24	CONTC- 1606/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(Se at No- 1)
60	26023/ 2024	18.03.20 24	CRLMC- 2171/2 019	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	CRIMIN AL MISC	(Se at No- 5)
61	26024/ 2024	18.03.20 24	BLAPL- 430/20 24	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14		(Se at No- 5)
62	26025/ 2024	18.03.20 24	CONTC- 1320/2 024	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 3)
63	26026/ 2024	18.03.20 24	CONTC- 3972/2 022	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CONTEM PT	(Se at No- 7)
64	26027/ 2024	18.03.20 24	CONTC- 7723/2 023	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 1)
65	26028/ 2024	18.03.20 24	CONTC- 1319/2 024	ARUN KU.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Se at No- 1)
66	26029/ 2024	18.03.20 24	CONTC- 3071/2 022	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 1)

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67	26030/ 2024	18.03.20 24	CONTC- 1293/2 024	P.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 2)
68	26031/ 2024	18.03.20 24	CONTC- 3147/2 021	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 3)
69	26032/ 2024	18.03.20 24	CONTC- 1334/2 024	P.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Se at No- 3)
70	26033/ 2024	18.03.20 24	CONTC- 1352/2 024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 8)
71	26034/ 2024	18.03.20 24	CONTC- 1450/2 024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Se at No- 8)
72	26035/ 2024	18.03.20 24	CONTC- 1448/2 024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Se at No- 8)
73	26036/ 2024	18.03.20 24	CONTC- 1417/2 024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Se at No- 8)
74	26037/ 2024	18.03.20 24	CONTC- 1401/2 024	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Se at No- 8)
75	26038/ 2024	18.03.20 24	WP (C) - 14899/ 2022	R.K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH -6	(Se at No- 24)
76	26039/ 2024	18.03.20 24	CONTC- 1451/2 021	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-03-05	CONTEM PT	(Se at No- 5)
77	26040/ 2024	18.03.20 24	CONTC- 6387/2 023	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 4)
78	26041/ 2024	18.03.20 24	CONTC- 10288/ 2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 9)
79	26042/ 2024	18.03.20 24	CONTC- 1372/2	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at

			024			OLD			No-9)
80	26043/2024	18.03.2024	CONTC-1139/2024	S.K.DASMOHA PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Se at No-9)
81	26044/2024	18.03.2024	WP (C) - 2529/2024	NIRANJAN ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
82	26045/2024	18.03.2024	CONTC-1139/2024	G. CHOTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-03-15		(Se at No-122)
83	26046/2024	18.03.2024	WP (C) - 5811/2024	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -5	(Se at No-32)
84	26047/2024	18.03.2024	WP (C) - 8118/2011	R.D. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -5	(Se at No-23)
85	26048/2024	18.03.2024	WP (C) - 5463/2024	S.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -1	(Se at No-2)
86	26049/2024	18.03.2024	WP (C) - 2612/2024	G.K. NANDA	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -2	(Se at No-7)
87	26050/2024	18.03.2024	CMP-188/2024	AJIT CH MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -7	(Se at No-15)
88	26051/2024	18.03.2024	CMP-1183/2023	D.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -8	(Se at No-41)
89	26052/2024	18.03.2024	WP (C) - 5945/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -6	(Se at No-54)
90	26053/2024	18.03.2024	WP (C) - 5943/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -6	(Se at No-54)
91	26054/2024	18.03.2024	WP (C) - 5942/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH	(Se at

			024					-6	No-54)
92	26055/2024	18.03.2024	CMP-1665/2016	L.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -8	(Se at No-41)
93	26056/2024	18.03.2024	WA-498/2023	G K NANDA	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT APPEAL	(Se at No-1)
94	26057/2024	18.03.2024	CMP-184/2024	P.K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-03-15	WRIT BRANCH -7	(Se at No-15)
95	26058/2024	18.03.2024	WA-498/2023	P K BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT APPEAL	(Se at No-1)
96	26059/2024	18.03.2024	WA-1616/2023	SOMADRASHAN MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	WRIT APPEAL	(Se at No-3)
97	26060/2024	18.03.2024	RVWPET - 162/2023	B.B. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-18		(Se at No-3)
98	26061/2024	18.03.2024	WA-2738/2023	ASHOK SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-15	WRIT APPEAL	(Se at No-1)
99	26062/2024	18.03.2024	CRLMP-257/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-03-15	WRIT BRANCH -3	(Se at No-14)
100	26063/2024	18.03.2024	WP (C) - 30833/2023	H K MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
101	26064/2024	18.03.2024	CONTC-1566/2024	RANJIT SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-03-14		(Se at No-106)
102	26065/2024	18.03.2024	ARBP-16/2023	BHARAT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03-15		(Se at No-106)
103	26066/2024	18.03.2024	ARBP-	KANTHAMANI	C.O.	COURT	Order Dtd.		(Se

3	2024	24	16/2023	SAHOO		NO. 20	2024-03-15		at No-106)
104	26068/2024	18.03.2024	CRLMC-633/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-18	CRIMINAL MISC	(Seat No-1)
105	26070/2024	18.03.2024	RSA-176/2021	MADAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	SECOND APPEAL	(Seat No-6)
106	26071/2024	18.03.2024	CONTC-6536/2023	RASHMI RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	CONTEMPT	(Seat No-6)
107	26072/2024	18.03.2024	CONTC-1484/2024	R. M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	CONTEMPT	(Seat No-2)
108	26073/2024	18.03.2024	CONTC-1467/2024	R. C. MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Seat No-2)
109	26074/2024	18.03.2024	CONTC-1462/2024	M/S RANJIT MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Seat No-2)
110	26075/2024	18.03.2024	CONTC-1597/2024	ARTATRANA PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	CONTEMPT	(Seat No-4)
111	26076/2024	18.03.2024	CONTC-1594/2024	SATYA RANJAN PANI	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Seat No-4)
112	26077/2024	18.03.2024	CONTC-1578/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	CONTEMPT	(Seat No-1)
113	26078/2024	18.03.2024	CONTC-1577/2024	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	CONTEMPT	(Seat No-2)
114	26079/2024	18.03.2024	CONTC-1518/2024	P. K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	CONTEMPT	(Seat No-8)
115	26080/2024	18.03.2024	CONTC-1509/2024	K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Seat No-

									8)
11 6	26081/ 2024	18.03.20 24	CONTC- 1506/2 024	M. R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
11 7	26082/ 2024	18.03.20 24	CONTC- 1504/2 024	M. R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
11 8	26083/ 2024	18.03.20 24	CONTC- 1382/2 024	R. C. MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 8)
11 9	26084/ 2024	18.03.20 24	CONTC- 1662/2 024	PRATAP KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
12 0	26085/ 2024	18.03.20 24	CONTC- 1499/2 024	M. R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
12 1	26086/ 2024	18.03.20 24	CONTC- 1498/2 024	M. R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
12 2	26087/ 2024	18.03.20 24	CONTC- 1497/2 024	M. R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
12 3	26088/ 2024	18.03.20 24	CONTC- 1496/2 024	SANJAYA KESHARI MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
12 4	26089/ 2024	18.03.20 24	CONTC- 1494/2 024	B. K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
12 5	26090/ 2024	18.03.20 24	CONTC- 1493/2 024	P. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
12 6	26091/ 2024	18.03.20 24	CONTC- 1648/2 024	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Se at No- 8)
12 7	26092/ 2024	18.03.20 24	WP (C) - 6215/2 023	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-14	WRIT BRANCH -4	(Se at No- 19)
12 8	26093/ 2024	18.03.20 24	ABLAPL -	D. K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2023-09-11	BAIL-1	(Se at

			7734/2 023			OLD			No-5)
129	26094/ 2024	18.03.20 24	ABLAPL - 10603/ 2023	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-29	BAIL-1	(Se at No- 2)
130	26095/ 2024	18.03.20 24	ABLAPL - 9782/2 023	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-25	BAIL-1	(Se at No- 3)
131	26096/ 2024	18.03.20 24	ABLAPL - 7732/2 023	D. K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-11	BAIL-1	(Se at No- 5)
132	26097/ 2024	18.03.20 24	ABLAPL - 7733/2 023	D. K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-11	BAIL-1	(Se at No- 5)
133	26098/ 2024	18.03.20 24	BLAPL- 11027/ 2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	BAIL-2	(Se at No- 8)
134	26099/ 2024	18.03.20 24	CONTC- 9086/2 023	G. S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 5)
135	26100/ 2024	18.03.20 24	CONTC- 2710/2 023	S. N. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEM PT	(Se at No- 2)
136	26101/ 2024	18.03.20 24	WP (C) - 38391/ 2023	B K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH -7	(Se at No- 10)
137	26102/ 2024	18.03.20 24	WP (C) - 38391/ 2023	R K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH -7	(Se at No- 10)
138	26103/ 2024	18.03.20 24	WP (C) - 39262/ 2023	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-12	WRIT BRANCH -1	(Se at No- 31)
139	26104/ 2024	18.03.20 24	CONTC- 1242/2 024	TUSAR KANTI PRAHARAJ	C.O.	COURT NO. 1	Order Dtd. 2024-03-14		(Se at No- 31)
140	26105/ 2024	18.03.20 24	CONTC- 1179/2 024	P C BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No- 31)
141	26106/ 2024	18.03.20	CONTC-	B R	C.O.	COURT	Order Dtd.		(Se

1	2024	24	1144/2024	SENAPATI		NO. 1	2024-03-15		at No-31)
142	26107/2024	18.03.2024	CONTC-1175/2024	P C BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-31)
143	26108/2024	18.03.2024	CONTC-1500/2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-31)
144	26109/2024	18.03.2024	CONTC-1749/2023	M/S KABERI MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	CONTEMPT	(Se at No-5)
145	26110/2024	18.03.2024	CONTC-6314/2023	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	CONTEMPT	(Se at No-4)
146	26111/2024	18.03.2024	WPC (OA C) - 748/2017	R C MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	OA Branch	(Se at No-1)
147	26112/2024	18.03.2024	CONTC-3028/2022	KANTHAMANI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEMPT	(Se at No-5)
148	26113/2024	18.03.2024	CONTC-4189/2022	KANTHAMANI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEMPT	(Se at No-6)
149	26114/2024	18.03.2024	WP (C) - 23564/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-52)
150	26115/2024	18.03.2024	WP (C) - 23564/2023	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-52)
151	26116/2024	18.03.2024	WP (C) - 15344/2019	J R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	WRIT BRANCH -5	(Se at No-23)
152	26117/2024	18.03.2024	WP (C) - 14671/2023	AMIYA KU.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH -1	(Se at No-3)
153	26118/2024	18.03.2024	CONTC-858/2024	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Se at No-3)

154	26120/2024	18.03.2024	WP (C) - 3214/2024	NIRANJAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH -1	(Se at No-4)
155	26122/2024	18.03.2024	CONTC-1416/2024	B MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CONTEMPT	(Se at No-1)
156	26123/2024	18.03.2024	CONTC-1415/2024	B MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(Se at No-1)
157	26124/2024	18.03.2024	WP (C) - 37275/2023	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-11-23	WRIT BRANCH -4	(Se at No-27)
158	26125/2024	18.03.2024	WP (C) - 6120/2024	BISHNU CHARAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	WRIT BRANCH -1	(Se at No-31)
159	26126/2024	18.03.2024	SA-280/2000	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2024-03-15	SECOND APPEAL	(Se at No-3)
160	26127/2024	18.03.2024	RSA-268/2013	SUVENDU BARIK	C.O.	COURT NO. 21	Order Dtd. 2024-03-15	SECOND APPEAL	(Se at No-7)
161	26128/2024	18.03.2024	RSA-232/2002	P C MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-03-15	SECOND APPEAL	(Se at No-3)
162	26129/2024	18.03.2024	WP (C) - 20824/2015	G C BARIK	C.O.	COURT NO. 21	Order Dtd. 2024-03-13	WRIT BRANCH -8	(Se at No-42)
163	26130/2024	18.03.2024	WP (C) - 24533/2022	GANESH CH. JENA	C.O.	COURT NO. 21	Order Dtd. 2024-03-13	WRIT BRANCH -2	(Se at No-6)
164	26131/2024	18.03.2024	WP (C) - 5978/2024	M KAR	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	WRIT BRANCH -6	(Se at No-54)
165	26133/2024	18.03.2024	WP (C) - 6699/2020	M K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	WRIT BRANCH -1	(Se at No-4)
166	26134/2024	18.03.2024	WP (C) - 23455/2019	M K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	WRIT BRANCH -7	(Se at No-)

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167	26135/2024	18.03.2024	WP (C) - 40490/2023	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	WRIT BRANCH -7	(Se at No-5)
168	26136/2024	18.03.2024	WP (C) - 5870/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	WRIT BRANCH -5	(Se at No-32)
169	26137/2024	18.03.2024	WP (C) - 5750/2024	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	WRIT BRANCH -4	(Se at No-17)
170	26138/2024	18.03.2024	WP (C) - 26548/2022	P C DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	WRIT BRANCH -3	(Se at No-33)
171	26139/2024	18.03.2024	WP (C) - 5550/2024	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	WRIT BRANCH -2	(Se at No-34)
172	26140/2024	18.03.2024	SA-68/1989	M/S.P.K.PADHI, M/S.ANTARYAMI SWAIN, A.N.SWAIN, M/S.PRADEEP KU. MOHAPATRA, S. .RATH, A.MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	SECOND APPEAL	(Se at No-2)
173	26141/2024	18.03.2024	MATA-22/2017	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	FIRST APPEAL	(Se at No-2)
174	26142/2024	18.03.2024	WP (C) - 15185/2012	J.R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANCH -8	(Se at No-29)
175	26143/2024	18.03.2024	WP (C) - 17152/2023	R.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	WRIT BRANCH -3	(Se at No-13)
176	26144/2024	18.03.2024	WP (C) - 14926/2009	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-25	WRIT BRANCH -8	(Se at No-39)
177	26145/2024	18.03.2024	CRLMP-248/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 6	Order Dtd. 2024-03-15	WRIT BRANCH -3	(Se at No-14)

178	26146/2024	18.03.2024	WP (C) - 27231/2013	S.P. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH -2	(Se at No-6)
179	26147/2024	18.03.2024	WP (C) - 13523/2016	A.C.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH -6	(Se at No-35)
180	26148/2024	18.03.2024	WP (C) - 21974/2013	S.K. DAS	C.O.	COURT NO. 8	Order Dtd. 2024-04-03	WRIT BRANCH -3	(Se at No-12)
181	26149/2024	18.03.2024	WP (C) - 14545/2015	A.K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH -4	(Se at No-46)
182	26150/2024	18.03.2024	WP (C) - 14581/2017	M.R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH -8	(Se at No-29)
183	26151/2024	18.03.2024	WP (C) - 14581/2017	J. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH -8	(Se at No-29)
184	26152/2024	18.03.2024	CRLREV - 730/2017	M/S.S.K.BHA NJADEO	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	CRIMINAL REVISION	(Se at No-4)
185	26153/2024	18.03.2024	CRLREV - 43/2024	A. NANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	CRIMINAL REVISION	(Se at No-3)
186	26154/2024	18.03.2024	CRLREV - 42/2024	A. NANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	CRIMINAL REVISION	(Se at No-3)
187	26155/2024	18.03.2024	CMAPL- 745/2023	S K BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-03-15	M.J.C.	(Se at No-3)
188	26156/2024	18.03.2024	CMP- 1665/2016	H S DEO	C.O.	COURT NO. 20	Order Dtd. 2024-03-15	WRIT BRANCH -8	(Se at No-41)
189	26157/2024	18.03.2024	BLAPL- 5751/2021	A.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2021-08-24	CRIMINAL MISC	(Se at No-3)
190	26158/2024	18.03.2024	WP (C) - 5707/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2024-03-15	WRIT BRANCH -4	(Se at No-

									17)
19	26159/ 2024	18.03.20 24	WP (C) - 10978/ 2016	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH -3	(Se at No- 14)
19	26160/ 2024	18.03.20 24	CMP- 183/20 24	J R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03-15	WRIT BRANCH -7	(Se at No- 15)
19	26161/ 2024	18.03.20 24	BLAPL- 217/20 24	SS DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	BAIL-2	(Se at No- 11)
19	26162/ 2024	18.03.20 24	CMP- 186/20 24	P K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-03-15	WRIT BRANCH -7	(Se at No- 15)
19	26163/ 2024	18.03.20 24	BLAPL- 217/20 24	B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	BAIL-2	(Se at No- 11)
19	26164/ 2024	18.03.20 24	WP (C) - 19536/ 2021	B K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109 )
19	26165/ 2024	18.03.20 24	WP (C) - 37355/ 2021	B K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108 )
19	26166/ 2024	18.03.20 24	WP (C) - 37354/ 2021	B K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108 )
19	26167/ 2024	18.03.20 24	WP (C) - 19538/ 2021	B K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109 )
20	26168/ 2024	18.03.20 24	WP (C) - 19533/ 2021	B K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109 )
20	26169/ 2024	18.03.20	WP (C) -	B K BEHERA	C.O.	COURT	Order Dtd.	WRIT	(Se

1	2024	24	36644/ 2021			NO. 6	2024-03-14	BRANCH (DIVISION BENCH- 3)	at No- 122 )
20 2	26192/ 2024	18.03.20 24	BLAPL- 13364/ 2023	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03-15	BAIL-1	(Se at No- 3)
20 3	26193/ 2024	18.03.20 24	CRLA- 1288/2 023	G JAYASINGH	C.O.	COURT NO. 6	Order Dtd. 2024-03-15	CRIMIN AL APPEAL	(Se at No- 9)
20 4	26194/ 2024	18.03.20 24	WP (C) - 5848/2 024	BISWAJIT SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-15	WRIT BRANCH -5	(Se at No- 32)
20 5	26195/ 2024	18.03.20 24	WP (C) - 5871/2 024	A B MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-03-15	WRIT BRANCH -5	(Se at No- 32)
20 6	26196/ 2024	18.03.20 24	TRPCRL - 15/202 4	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-22	BAIL-1	(Se at No- 3)
20 7	26197/ 2024	18.03.20 24	ABLAPL - 12434/ 2023	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-10-31	BAIL-1	(Se at No- 6)
20 8	26198/ 2024	18.03.20 24	ABLAPL - 13738/ 2023	TAPAN NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No- 12)
20 9	26199/ 2024	18.03.20 24	ABLAPL - 14586/ 2023	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL-2	(Se at No- 10)
21 0	26200/ 2024	18.03.20 24	WP (C) - 5575/2 024	NR PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	WRIT BRANCH -2	(Se at No- 34)
21 1	26201/ 2024	18.03.20 24	ABLAPL - 13278/ 2023	B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Se at No- 9)
21 2	26202/ 2024	18.03.20 24	WP (C) - 4911/2 024	GOUTAM KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	WRIT BRANCH -4	(Se at No- 38)
21 3	26203/ 2024	18.03.20 24	WP (C) - 5768/2	N R PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	WRIT BRANCH	(Se at

			024					-4	No-17)
214	26213/2024	18.03.2024	WP (C) - 6444/2024	D. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
215	26215/2024	18.03.2024	WP (C) - 3240/2024	T. BAG	C.O.	COURT NO. 11	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
216	26217/2024	18.03.2024	RVWPET - 1/2024	S. K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Seat No-106)
217	26219/2024	18.03.2024	RVWPET - 387/2023	P. N. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-15		(Seat No-106)
218	26221/2024	18.03.2024	WP (C) - 7364/2016	S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
219	26240/2024	18.03.2024	LAA-33/2015	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	FIRST APPEAL	(Seat No-3)
220	26241/2024	18.03.2024	LAA-33/2015	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	FIRST APPEAL	(Seat No-3)
221	26243/2024	18.03.2024	WP (C) - 6582/2024	MIHIR KANTA RATH	C.O.	COURT NO. 11	Order Dtd. 2024-03-18	WRIT BRANCH -7	(Seat No-48)
222	25929/2024	18.03.2024	WP (C) - 21543/2023	BRAHMANANDA NAYAK	GENERAL		Order Dtd. 2024-03-15	WRIT BRANCH -7	(Seat No-10)
223	25930/2024	18.03.2024	WP (C) - 39396/2023	M/S. PRASANNA KUMAR NANDA, S.K. BEHERA	GENERAL		Order Dtd. 2024-01-25	WRIT BRANCH -2	(Seat No-6)
224	25931/2024	18.03.2024	CONTC-661/20	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-03-15		(Seat)

			24						No-6)
225	25932/2024	18.03.2024	WA-1873/2023	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2024-03-14	WRIT APPEAL	(Seat No-4)
226	25933/2024	18.03.2024	WP (C) - 5221/2024	PIYUSH AGRAWAL	GENERAL		Plaint	WRIT BRANCH -7	(Seat No-44)
227	25934/2024	18.03.2024	WP (C) - 5241/2024	KAILASH PRASAD AGRAWAL	GENERAL		Plaint	WRIT BRANCH -7	(Seat No-44)
228	25935/2024	18.03.2024	WP (C) - 24809/2023	KAILASH PRASAD AGRAWAL	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH -3	(Seat No-12)
229	25936/2024	18.03.2024	WP (C) - 24667/2023	RAMAVATAR AGRAWAL	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH -1	(Seat No-2)
230	25937/2024	18.03.2024	WP (C) - 29887/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2022-11-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
231	25938/2024	18.03.2024	WP (C) - 33725/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH -5	(Seat No-47)
232	25939/2024	18.03.2024	WP (C) - 5159/2024	RAMAVATAR AGRAWAL	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH -6	(Seat No-36)
233	25940/2024	18.03.2024	BLAPL-1170/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-03-12		(Seat No-36)
234	26170/2024	18.03.2024	ABLAPL - 1647/2024	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-02-28	BAIL-2	(Seat No-12)
235	26172/2024	18.03.2024	ABLAPL - 1287/2024	SUBASH CHANDRA ROUT	GENERAL		Order Dtd. 2024-03-14		(Seat No-12)
236	26173/2024	18.03.2024	WA-1841/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-27	WRIT APPEAL	(Seat No-

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237	26174/2024	18.03.2024	WA-1826/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-20	WRIT APPEAL	(Seat No-4)
238	26175/2024	18.03.2024	WA-2206/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-27	WRIT APPEAL	(Seat No-3)
239	26176/2024	18.03.2024	WP (C) - 11704/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2021-05-04	WRIT BRANCH -2	(Seat No-8)
240	26177/2024	18.03.2024	WA-1823/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-19	WRIT APPEAL	(Seat No-4)
241	26178/2024	18.03.2024	WA-2445/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-20	WRIT APPEAL	(Seat No-2)
242	26179/2024	18.03.2024	WA-1527/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-05	WRIT APPEAL	(Seat No-7)
243	26180/2024	18.03.2024	WP (C) - 3154/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH -4	(Seat No-17)
244	26181/2024	18.03.2024	WP (C) - 22724/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH -4	(Seat No-46)
245	26182/2024	18.03.2024	WP (C) - 25087/2023	SANJAY KUMAR MOHANTY	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH -5	(Seat No-23)
246	26184/2024	18.03.2024	WP (C) - 8138/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
247	26185/2024	18.03.2024	WP (C) - 8140/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
248	26186/2024	18.03.2024	WP (C) - 5664/2	SANJAY KUMAR	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH	(Seat)

			024	BEHERA				(DIVISION BENCH-2)	No-109)
249	26187/2024	18.03.2024	WP (C) - 38655/2020	ANIL KUMAR DAS	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
250	26188/2024	18.03.2024	WP (C) - 32158/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-15	WRIT BRANCH -1	(Seat No-3)
251	26190/2024	18.03.2024	CRLMC-721/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-03-14		(Seat No-3)
252	26191/2024	18.03.2024	CRLMC-703/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-03-14		(Seat No-3)
253	26242/2024	18.03.2024	WP (C) - 5637/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
254	25964/2024	18.03.2024	CRLMC-643/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-02-13	CRIMINAL MISC	(Seat No-1)
255	25972/2024	18.03.2024	WP (C) - 11415/2005	D NAYAK	GENERAL		Order Dtd. 2005-09-27 Petition, Annexure,		(Seat No-1)
256	25976/2024	18.03.2024	MATA-151/2022	D NAYAK	GENERAL		Order Dtd. 2024-03-12	FIRST APPEAL	(Seat No-1)
257	25977/2024	18.03.2024	FAO-25/2024	D NAYAK	GENERAL		Order Dtd. 2024-05-20 Appeal memo,	MISC. APPEAL SEC.	(Seat No-5)
258	25980/2024	18.03.2024	WP (C) - 5501/2023	2024-02-22	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
259	25981/2024	18.03.2024	WP (C) - 5294/2	S MOHANTY	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH	(Seat)

			023					(DIVISION BENCH-1)	No-102)
260	25983/2024	18.03.2024	WP (C) - 5093/2023	S MOHANTY	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
261	25984/2024	18.03.2024	WP (C) - 649/2015	S B UDGATA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH -3	(Seat No-14)
262	25987/2024	18.03.2024	WP (C) - 27428/2023	S MOHANTY	GENERAL		Order Dtd. 2023-08-29	WRIT BRANCH -7	(Seat No-18)
263	25988/2024	18.03.2024	BLAPL-2440/2023	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2024-03-15	BAIL-1	(Seat No-6)
264	25990/2024	18.03.2024	WP (C) - 29993/2022	AJIT KUMAR	GENERAL		Order Dtd. 2022-11-18	WRIT BRANCH -6	(Seat No-24)
265	25991/2024	18.03.2024	WP (C) - 12795/2010	J D MUDULI	GENERAL		Order Dtd. 2011-09-09 Petition, Annexure,		(Seat No-24)
266	25992/2024	18.03.2024	WP (C) - 7286/2014	B R SENAPATI	GENERAL		Order Dtd. 2022-12-06	WRIT BRANCH -8	(Seat No-41)
267	25993/2024	18.03.2024	WA-301/2023	AJIT KUMAR	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Seat No-2)
268	25994/2024	18.03.2024	WA-301/2023	AJIT KUMAR	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Seat No-2)
269	25995/2024	18.03.2024	WA-198/2023	AJIT KUMAR	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No-3)
270	25996/2024	18.03.2024	WA-198/2023	AJIT KUMAR	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No-3)
271	25997/	18.03.2024	WA-	M K MOHANTY	GENERAL		Order Dtd.	WRIT	(Seat

1	2024	24	568/2023		RAL		2023-11-15	APPEAL	at No-6)
272	25998/2024	18.03.2024	OJC-787/2000	M K MOHANTY	GENERAL		Order Dtd. 2017-12-12		(Se at No-6)
273	26002/2024	18.03.2024	RSA-331/2018	H K MOHANTY	GENERAL		Order Dtd. 2024-02-29	SECOND APPEAL	(Se at No-2)
274	26005/2024	18.03.2024	CRLREV-501/2017	S K BARIK	GENERAL		Order Dtd. 2017-10-25		(Se at No-2)
275	26008/2024	18.03.2024	MJC-52/1997	B S SWAIN	GENERAL		Order Dtd. 1997-03-10		Entire Order, (Se at No-2)
276	26009/2024	18.03.2024	OJC-2750/1996	B S SWAIN	GENERAL		Order Dtd. 2001-03-20		Entire Order, (Se at No-2)
277	26067/2024	18.03.2024	RSA-192/2022	R DAS	GENERAL		Order Dtd. 2024-03-11	SECOND APPEAL	(Se at No-1)
278	26069/2024	18.03.2024	CRLMC-479/2024	J.P.KAR	GENERAL		Petition Annexure,	CRIMINAL MISC	(Se at No-7)
279	26119/2024	18.03.2024	WP (C) - 17867/2022	J KAUR	GENERAL		Order Dtd. 2023-11-20	WRIT BRANCH -4	(Se at No-37)
280	26121/2024	18.03.2024	CONTC-7667/2024	S K PAL	GENERAL		Order Dtd. 2024-02-19		(Se at No-37)
281	26132/2024	18.03.2024	CRLMC-727/2024	C SAHU	GENERAL		Order Dtd. 2024-03-13		(Se at No-37)
282	26171/2024	18.03.2024	TRP (C) - 389/2023	P.K. LENKA	GENERAL		Order Dtd. 2023-12-05	M.J.C.	(Se at No-6)
283	26183/2024	18.03.2024	WP (C) - 26005/2023	DILLIP SAMAL	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH -7	(Se at No-48)

284	26189/2024	18.03.2024	ABLAPL - 1638/2024	A K MOHANTY	GENERAL		Order Dtd. 2024-02-28		(Seat No-48)
285	26204/2024	18.03.2024	WA-250/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
286	26205/2024	18.03.2024	WA-796/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-7)
287	26206/2024	18.03.2024	WA-185/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
288	26207/2024	18.03.2024	WA-245/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
289	26208/2024	18.03.2024	WA-834/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-4)
290	26209/2024	18.03.2024	WA-64/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
291	26210/2024	18.03.2024	WA-1555/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No-7)
292	26211/2024	18.03.2024	WA-830/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-4)
293	26212/2024	18.03.2024	WA-837/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-4)
294	26214/2024	18.03.2024	WA-829/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No-4)
295	26216/2024	18.03.2024	WP (C) - 24466/2022	RK DEHURY	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH -1	(Seat No-2)
296	26218/2024	18.03.2024	WP (C) - 27794/2023	P K MISHRA	GENERAL		Order Dtd. 2023-11-22	WRIT BRANCH -2	(Seat No-

									45)
297	26220/2024	18.03.2024	WP (C) - 5153/2024	S K BEHERA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH -6	(Seat No-36)
298	26222/2024	18.03.2024	WP (C) - 25726/2023	D SAHOO	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH -4	(Seat No-37)
299	26223/2024	18.03.2024	WP (C) - 3272/2015	D P DAS	GENERAL		Order Dtd. 2015-03-17		(Seat No-37)
300	26224/2024	18.03.2024	WP (C) - 38269/2023	S N MALLICK	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH -6	(Seat No-54)
301	26225/2024	18.03.2024	WP (C) - 18918/2017	M JATI	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH -5	(Seat No-21)
302	26226/2024	18.03.2024	WP (C) - 42727/2023	M KAR	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
303	26227/2024	18.03.2024	WA-1671/2022	P K MISHRA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No-5)
304	26228/2024	18.03.2024	WA-579/2023	R BHOI	GENERAL		Order Dtd. 2024-03-06	WRIT APPEAL	(Seat No-6)
305	26229/2024	18.03.2024	ABLAPL - 2237/2015	A SAHOO	GENERAL		Order Dtd. 2015-05-07		(Seat No-6)
306	26230/2024	18.03.2024	ABLAPL - 2230/2015	A SAHOO	GENERAL		Order Dtd. 2015-05-07		(Seat No-6)
307	26231/2024	18.03.2024	ABLAPL - 2236/2015	A SAHOO	GENERAL		Order Dtd. 2015-05-07		(Seat No-6)
308	26232/2024	18.03.2024	ABLAPL - 2238/2015	A SAHOO	GENERAL		Order Dtd. 2015-05-07		(Seat No-6)

309	26233/2024	18.03.2024	ABLAPL - 2229/2015	A SAHOO	GENERAL		Order Dtd. 2015-05-07		(Seat No-6)
310	26234/2024	18.03.2024	FAO-857/2018	B N BEHERA	GENERAL		Order Dtd. 2024-03-14	MISC. APPEAL SEC.	(Seat No-5)
311	26235/2024	18.03.2024	SA-122/1992	G SUNDARA	GENERAL		Order Dtd. 2024-01-25	SECOND APPEAL	(Seat No-3)
312	26236/2024	18.03.2024	SA-320/1997	A SUNDARAY	GENERAL		Order Dtd. 2024-03-11	SECOND APPEAL	(Seat No-7)
313	26237/2024	18.03.2024	SA-28/1995	A SUNDARAY	GENERAL		Entire Brief		(Seat No-7)
314	26238/2024	18.03.2024	CONTC-1092/2024	J RANI	GENERAL		Order Dtd. 2024-03-11	CONTEMPT	(Seat No-1)
315	26239/2024	18.03.2024	WP (C) - 20365/2022	U KUMAR	GENERAL		Order Dtd. 2022-11-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)

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